

trial of full 32 base module exchange during 1989-90. The Committee noted satisfactory efforts to develop approved vendors and suggested timely action for ensuring supply of raw material and components required for production.

Explosion Outside Parliament House Precincts

565. SHRI YASHWANTRAO
PATIL:
SHRI ERA ANBARASU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an explosion took place outside the Parliament House precincts in the month of January, 1990;

(b) if so, the details thereof and measures taken to tighten the security arrangements;

(c) whether the persons involved in the incident have been identified; and

(d) if so, the action taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). Yes, Sir. On 7. 1. 1990 a bomb exploded near Iron Gate No. 2 of Parliament House around 9 A.M. and a case FIR No. 16 dated 7. 1. 1990 under Sections 3 and 4 of Explosive Substances Act was registered at Police Station, New Delhi.

Mobile and foot patrolling have been further intensified around Parliament House.

(c) No. Sir.

(d) Does not arise.

Persons Found Killed on Railway Tracks In Delhi

566. SHRI RAJVEER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons found killed on Railway tracks in Delhi during 1989-90;

(b) the number of the men, women and children among them;

(c) the number of bodies which remained unidentified;

(d) whether Government have investigated into the causes thereof;

(e) if so, the outcome thereof; and

(f) the remedial steps taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) 566 persons were found killed on railway tracks from 1. 1. 89 to 28. 2. 90.

(b)	Men	Women	Children
	438	97	31

(c) 165

(d) and (e). In three cases, FIRs were registered under section 302, 306 and 304-A IPC respectively. The cases were, however, filed untraced as no clue could be found. In all remaining cases inquest proceedings under Section 174 Cr. P.C. were held.

(f) Public is educated about the fast running of electric trains and rail safety.

Female Convicts in Jails

567. SHRI RAJVEER SINGH: Will the Minister of HOME AFFAIRS be pleased to state the number of female convicts in jails as on 31 January, 1990, Statewise and according to the period of their imprisonment?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): "Prison" is a state subject, and the Government of India do not have detailed informa-

tion or statistics pertaining to the day-to-day functioning of prisons. However, some basic information as available is given in the statement below.

Number of Female Convicts in Prisons as on 31. 12. 1989

<i>Sl. No.</i>	<i>Name of the State/UT</i>	<i>No. of Convicts</i>
1.	Goa	2
2.	Gujarat	31
3.	Haryana	53
4.	Himachal Pradesh	1
5.	Kerala	125
6.	Madhya Pradesh	169
7.	Manipur	4
8.	Mizoram	4
9.	Nagaland	No Convict
10.	Sikkim	No Convict
11.	Tamil Nadu	175
12.	Tripura	10
13.	Chandigarh	2
14.	Dadra & Nagar Haveli	No Convict
15.	Daman & Diu	No Convict
16.	Delhi	14
17.	Lakshadweep	No Convict
18.	Pondicherry	3

Crime Against Women in Delhi

SHRI JANAK RAJ GUPTA:

568. SHRI RAJVEER SINGH:
PROF. VIJAY KUMAR
MALHOTRA:

Will the Minister of HOME AFFAIRS be pleased to state